

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

REGIONAL WORKSHOP FOR ADVOCATES
(through online and other modes of telecommunication)

3rd & 4th September, 2022

Cluster of Districts – Gwalior, Datia, Bhind, Morena, Sheopur, Shivpuri, Guna, Ashoknagar, Rajgarh, Sehore, Shajapur, Narsinghpur, Ujjain, Neemuch, Barwani and Burhanpur

PROGRAMME

DAY ONE: 03.09.2022 (Saturday)

SESSION	TIME	TOPICS
I	10.30 a.m. to 10.40 a.m.	Inaugural and overview of the Workshop By: Additional Director & Officers of MPSJA
II	10.40 a.m. to 12.00 noon	Principles of pleading and drafting (Followed by open interaction) By: Shri Padmesh Shah, Additional Director, MPSJA
TEA BREAK (12.00 noon to 12.15 p.m.)		
III	12.15 p.m. to 1.45 p.m.	Art of Cross-Examination & preparation of final arguments (Followed by open interaction) By: Shri Tajinder Singh Ajmani, O.S.D. I, MPSJA
LUNCH BREAK (01.45 p.m. to 02.30 p.m.)		
IV	2.30 p.m. to 03.45 p.m.	Contemporary law relating to offences against women and children (Followed by open interaction) By: Smt. Namita Dwivedi, Assistant Director, MPSJA

DAY TWO: 04.09.2022 (Sunday)		
I	10.30 a.m. to 11.45 a.m.	Law relating to Court Fees and Suit valuation (Followed by open interaction) By: Shri Jayant Sharma, Faculty Member (Jr. I), MPSJA
TEA BREAK (11.45 a.m. to 12.00 noon)		
II	12.00 noon to 1.15 p.m.	Primary & secondary evidence and law relating to Electronic Evidence (Followed by open interaction) By: Shri Manish Sharma, O.S.D. II, MPSJA
LUNCH BREAK (1.15 p.m. to 2.00 p.m.)		
III	02.00 p.m. to 03.15 p.m.	1. Key issues relating to Plea Bargaining and compounding in criminal cases 2. ADR Procedure – Role of Advocates (Followed by open interaction) By: Smt. Saeeda Vinita, Faculty Member (Jr. II), MPSJA
IV	03.15 p.m. onwards	1. Legal research and problem solving 2. Role of Advocates in justice dispensation and Professional ethics (Followed by open interaction) Followed by valedictory By: Shri Padmesh Shah, Additional Director, MPSJA

Note: -

- (1) This schedule is subject to the change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.

ADDITIONAL DIRECTOR